

animals are dying in Mahadev Vigata, Daulatpur, Akbarpur, Makpa, Parsauna and Lohgarh of Makhudpur Block, Thikrorpur and Aahhit Kusaa of Ghorisi Block, Nadra, Jagdiha, Surjuvigha, Vajna, Balchan Vigha, Vihta, Satamas, Shokhavigha of Block Khi-jar Sarai of Gaya district. I would like to make a demand that the Central Government should provide sufficient funds under special scheme to the State Government and issue instructions for boring tubewells in these village so that water is available.

[English]

(vi) **Need for clearance of the gas based projects to meet the escalating power demands of Madhya Pradesh**

SHRI MADHAVRAO SCINDIA (Gwalior): Madhya Pradesh is facing prospects of serious power shortage in 8th Plan with present availability being only 2115 MW against estimated requirement of 2500 MW—a shortage of 17%. With rapid industrialisation and ever increasing agricultural demand, this is going to escalate even more within a few years. It is essential to create generation capacity to meet the 15% annual growth in demand. Moreover, most power sources being thermal bases, are concentrated in eastern MP resulting in heavy transmission losses the northern part.

In reply to supplementaries by me in Lok Sabha on 10th April, the Energy Minister has stated, I quote from proceedings "I have already taken up this matter with my colleague, Shri Gurapadaswamy and he is also very much in agreement with it. We are trying that at least in future, whatever additional gas is available, priority is given for setting up power projects based on gas." Madhya Pradesh has submitted proposals for four gas-based projects of 450 MW each, one of which is proposed to be located in Gwalior/Datia district fed with gas from HBJ pipeline passing through this region. As this is a power project in the northern part of MP where thermal power generation is not possible due to non-existence of coal, it is vital

that it receives early sanction especially since these projects have already been cleared by various central and state authorities, including the Environment Ministry. I urge upon the Government to immediately clear this project for Gwalior/Datia district with utmost urgency, to meet the escalating demand for power in Madhya Pradesh, and especially its Northern region.

[Translation]

(vii) **Need to set up colour photo films unit at Majkhali in Almora (U.P.)**

SHRI HARISH RAWAT (Almora): Long time ago an announcement was made to set up a colour photo films project at Majkhali of Almora district in Uttar Pradesh. It was announced in this House also. The Ministry of Industry had issued a letter of intent to an organisation named Pickup of the Government of Uttar Pradesh. This organisation had entered into an agreement with an industrialist, but unfortunately no progress has been made to set up this industry so far.

I would like to request the Ministry of Industry to set up this industry expeditiously otherwise this letter of intent should be issued to Hindustan Photo Film to set up it in Majkhali.

12.26 hrs.

CONSTITUTION (SCHEDULED CASTES)
ORDERS (AMENDMENT) BILL

As Passed by Rajya Sabha—contd.

[English]

MR. DEPUTY SPEAKER: Now, we shall take up further consideration of the constitution (Scheduled Castes) Orders (Amendment) Bill. Mr. Ram Vilas Paswan may continue his speech.